

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 946
ANSWERED ON 03/12/2024

PM KUSUM IN KARNATAKA

946. SHRI IRANNA KADADI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the renewable energy potential in the State of Karnataka including solar, wind, geothermal and tidal energy;
- (b) the target of renewable energy generation for the State of Karnataka under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PMKUSUM); and
- (c) the details of the allocation and disbursement of Central financial assistance for Karnataka under PM-KUSUM?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) A total potential of 205.74 GW of renewable energy has been estimated in the State of Karnataka which includes 169.25 GW Wind energy, 24.7 GW Solar energy, 4.41 GW Large Hydro Power, 3.73 GW Small Hydro Power, 3.55 GW Bio-Power and 0.1 GW Tidal energy. Tidal and geothermal energy are still in Research & Development (R&D) phase and has not been implemented on a commercial scale in the country.

(b) PM-KUSUM is a demand driven scheme. Hence, State-wise targets are not made under the scheme. The capacities are allocated based on demand received from the States/UTs.

The capacities sanctioned for the State of Karnataka under the scheme and the achievement as on 31.10.2024, are as under:

No. of standalone pumps for solarisation under Component-B		No. of existing grid-connected pumps for solarisation under Component-C (Feeder Level Solarisation)	
Sanctioned	Achievement	Sanctioned	Achievement
41,360	1,387	7,66,588	1,713

(c) State-wise funds allocation is not made under the Scheme. The funds are released to the States/UTs as per the scheme guidelines on achieving certain milestones. So far, a total amount of Rs.84.89 crore has been released to the State of Karnataka under this scheme.
